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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 223/16	TP 83/17	For compliance of objections raised by Registry.	433(e)/ 433(f)	Krystal Integrated Services Pvt. Ltd. Vs Indiaontime Express Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

MEDHA RAO
7411220971

Krystal Integrated
Services

R. K. Mishra

ORDER

Counsel for Petitioner is present. Matter is listed today for
compliance of objections. Already he has filed memo along with annexures
in the registry. Await service of notice and also filing proof. List it on
08/11/2017.


Member (T)


Member (J)